

'What happens is that JCI' is taking their stock of it from the growers. There are no facilities for storing in the godowns. Normally, they have open market yards: and mesta fibre is not save to be kept over there. The private traders are not allowed to purchase it from the farmers as a result of which the growers and other people have been put to a lot of serious problems. Whether he will take immediate steps to see that either JCI should purchase it and clear it from these marketeers and profiteers or you should at least allow the private dealers to purchase it—those who are in a position to purchase it—so that farmers and producers are not put to any difficulties.

SHRI PRANAB MUKHERJEE: So far as this is concerned, it is not banned because JCI is not in a position to have the monopoly purchase. In regard to the availability of godowns and storing facilities, we are in touch with the Andhra Pradesh Government.

Capital Structure of New Joint Sector Enterprises

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*287. **SHRI GHULAM RASOOL KOCHACK:**

SHRI P. M. SAYEED:

Will the Minister of COMMERCE be pleased to state:

(a) whether a new orientation is proposed to be given to export production by STC through capital participation in joint sector enterprises to be set up in the country;

(b) if so, the main consideration for (a) above;

(c) the extent of proposed capital participation in such joint ventures;

(d) when the final decision is likely to be taken;

(e) whether Government are also considering to include other participants in the capital structure of these enterprises such as State Governments, Industrial Finance Corporation as well as the public; and

(f) the details of the items to be covered by such collaboration are being identified?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir. STC plans to create export capacity for its own exports, through participation in joint ventures by providing assistance in technology transfer, marketing and finance, if necessary.

(c) and (d). Decisions regarding such projects will be taken on a case to case basis.

(e) Both private and public sector organisations will be considered, but selection of participants will vary from case to case depending upon interest and capability, etc.

(f) To begin with, the product ranges identified for capacity creation are, leather products, processed foods and marine products. However, other products will also be considered depending upon the need for induction of technology and potential for export market growth.

SHRI GHULAM RASOOL KOCHACK: The government has accepted the feasibility orientation of export production by STC sharing technology and financing marketing with others. Would it not be in the best interest of the country if similar schemes are extended to other export organisations also?

SHRI PRANAB MUKHERJEE: In the main reply I have indicated that we have just initiated and certain areas have been identified, as and when export growth will be there and market will be available to us, we will expand in many other commodities.

Development of Tourism in Andhra Pradesh

*288. **SHRI P. RAJAGOPAL NAIDU:** Will the Minister of TOURISM

AND CIVIL AVIATION be pleased to lay a statement showing:

(a) whether Government are taking up schemes in Andhra Pradesh to develop tourism; and

(b) if so, details of the schemes?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDU-LAL CHANDRAKAR): (a) and (b). The Tourism plan is being reviewed with a view to gearing up facilities to meet a two-fold increase in the next five years in international tourists. Among the measures contemplated to achieve this objective are (i) identification and development of travel circuits and (ii) provision of adequate infrastructural facilities at the centres falling in these travel circuits. For this purpose discussions were held with the State Tourist officials, and details are being worked out by the Department of Tourism, Government of Andhra Pradesh. Their proposals are awaited.

SHRI P. RAJAGOPAL NAIDU: With regard to Nagarjunasagar the tourist facilities have to be given. What is the attitude of the Government with regard to that?

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): As has been pointed out that in a meeting of the Tourist Officers in the country, the whole country has been divided into four regions. In case of Andhra Pradesh the following travel circuits were identified:—

Hyderabad — Nagarjunakonda — Warangal

Hyderabad — Amravati, Vijayawada

Lepakshi from Bangalore.

It has already been pointed out that we are awaiting the proposal of the Andhra Pradesh Government and as

soon as that proposal is received, we will take suitable action to carry out the programme as quickly as possible.

SHRI P. RAJAGOPAL NAIDU: With regard to Horsely Hills in Chittaur we wanted tourist facilities to be developed. May I know from the hon. Minister, is he going to take that up?

SHRI A. P. SHARMA: For the present Andhra State has been divided into four circuits. Other than that there is no proposal before us.

श्री चन्द्रपाल शंभानी: क्या मंत्री महोदय को इस बात की जानकारी है कि आंध्र प्रदेश के कुछ स्थानों पर हाल में की गई खुदाई में बाँधों के प्राचीन स्तूप, मंदिर तथा मूर्तियाँ आदि प्राप्त हुई हैं? क्या सरकार का विचार इन स्थानों को पुनरुज्जीवित करने का, उनका पुनरुद्धार करने का और उनको आकर्षक बनाने का है ताकि विदेशों से आने वाले पर्यटन उनकी ओर आकर्षित हो सकें और देश को विदेशी मुद्रा प्राप्त हो सकें?

श्री अनन्त प्रसाद शर्मा: इसकी जानकारी अभी नहीं है। अगर जानकारी हो गई और आंध्र प्रदेश सरकार इनके लिए प्रोजेक्ट्स भेजेगी तब हम उस पर विचार करेंगे।

श्रीमती कृष्णा साहू: आंध्र प्रदेश के अलावा बिहार तथा दूसरे प्रान्त जहाँ पर बहुत ज्यादा ऐतिहासिक महत्व के स्थान हैं, उनकी ओर पर्यटकों को आकर्षित करने के लिए कोई विकास योजनाएँ सरकार के विचाराधीन हैं?

अध्यक्ष महोदय: यह इस सवाल से सम्बन्ध नहीं रखता है।

SHRI M. SATYANARAYAN RAO: I would like to know from the hon. Minister what facilities he is providing to attract tourists to Andhra Pradesh. I am told not only Andhra Pradesh the whole of South has been neglected. Three or four years back we had insisted that you provide some facilities. At places there are no air facilities. They are now giv-

ing importance to Khajuraho and Agra....

MR. SPEAKER: What is your question?

SHRI M. SATYANARAYAN RAO: Nothing has been done to attract tourists to the South. In view of all this, will the hon. Minister see...

MR. SPEAKER: Irrelevant.

SHRI XAVIER ARAKAL: Actually the Indian tourists are not taken to Orissa.

MR. SPEAKER: You can ask question in regard to Orissa at any other time. It is not with regard to Orissa.

SHRI M. SATYANARAYAN RAO: My question has not been answered.

MR. SPEAKER: He has taken note of it.

SHRI A. P. SHARMA: I have already stated that in regard to the provision of facilities required for different categories of accommodation, surface transportation, water, electricity supply—all these things will be included in this scheme. I would request my hon. friend to urge upon the Andhra Pradesh Government to send the proposal quickly because we have sent a reminder also.

Hold up of I.A. Boeing-737 Flight by Bomb Scare

*289. SHRI ARJUN SETHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a bomb scare and technical snag held up the Indian Airlines Boeing-737 flight to Delhi on 30th May, 1980 by about five hours;

(b) whether similar happenings have also occurred during the last six months on hearing anonymous voice that a bomb had been planted in the aircraft; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Yes, Sir. Indian Airlines flight IC-440 scheduled for departure at 19.00 hrs. on 29-5-80 from Madras was held up for 5 hours and 5 mts. The flight took off at 0005 hrs. on 30-5-1980.

(b) and (c). Yes, Sir. Thirteen cases of delays due to bomb scare inspection occurred during the period from January, 1980 to 15th June, 1980. Station-wise break up is as follows:—

Bombay	4
Delhi	3
Madras	4
Hyderabad	1
Bangalore	1

SHRI ARJUN SETHI: The hon. Minister stated that between January, '80 and 15th June '80, as many as 13 cases of bomb scare have been detected, apart from the so-called technical snags in the aircraft as well as late arrival of aircraft. As a result of these things, great inconvenience and harassment have been caused to the travelling passengers. May I know what specific steps Government would like to take so that these cases of harassment and inordinate delay do not take place in future?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): I fully agree with the hon. Member that inconvenience is caused to the travelling public, but this is such a case in which we cannot help. It is in the interest of the safety of the passengers and in the interest of the aircraft itself that such checks have to be carried out whenever we receive even anonymous calls. I am sorry, we cannot help in this matter.

SHRI ARJUN SETHI: Out of these 13 instances of anonymous calls, may I know how many cases have been